



हरियाणा HARYANA

45AA 554360

AFFIDAVIT

I, Tarun Singh S/o Sh. Raj Kumar, R/o VPO Mehar Majra, Tehsil Chhachhrauli, District Yamuna Nagar, Haryana Pin Code 135101, India do hereby solemnly affirm and declare as under:-

Serial No./8
Dated..21/01/2022

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No.219/2021

Tarun

Applicant

Versus

Dharmender Singh and Bhupender Singh

Respondent(s)

1. That the deponent is the permanent resident of above said address.
2. That the deponent has filled the complaint through e-filing before this Hon'ble Court in which the Hon'ble Court gave direction to lodge FIR in local Police Station. Thereafter the deponent has filed the complaint No. COMI/203/2021 before the Hon'ble Court of Sh. Rajvinder Singh, JMIC, Yamuna Nagar at Jagadhri which is pending for 20-04-2022 for report from the Police Officer/I.O/SHO, P.S Buria before the Hon'ble Court of Sh. Rajvinder Singh, JMIC, Yamuna Nagar at Jagadhri and FIR No.237, dated 08.12.2021, under section 379 IPC and 21(4) of Mines and Minerals (Regulations of Development) Act 1957 PS-Buria has been registered.

Contd to page 2.....



Tarun
21/1/2022

26084

20-1-22

loc Tarun Singh & Rajinder Singh, Mehra Nagar

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45AA 524360

HARYANA

ATTORNEY

the State of Haryana, District Court, District...

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No. 219/2021

Applicant

Respondent

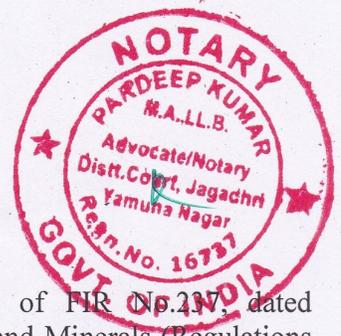
Respondent(s)

Rajinder Singh and Bhupinder Singh

That the deponent is the permanent resident of above said address... The deponent has filed the complaint through e-filing before this Hon'ble Court... The Hon'ble Court gave direction to lodge FIR in local Police Station... The deponent has filed the complaint No. COM-20/2021 before the Hon'ble Court of Sessions, JMIC, Yamuna Nagar at Jagadhri which is pending for 10-04-2022 for report from the Police Officer O.S.D. P.S. Bhatia before the Hon'ble Court of Sessions, JMIC, Yamuna Nagar at Jagadhri... FIR No. 227, dated 04.03.2021, under section 319 IPC and 31(A) of Mines and Minerals (Regulations and Development) Act 1957... Bhatia has been registered.

Contd. page 2





1/21/

Serial No. 18
Dated 21/01/2022

- 3. That the deponent has enclosed the Certified copy of FIR No. 217, dated 08.12.2021, under section 379 IPC and 21(4) of Mines and Minerals (Regulations of Development) Act 1957 PS-Buria, Online Status of COMI/203/2021, and order date 17-01-2022 by the Hon'ble court of Sh. Rajvinder Singh, JMIC, Yamuna Nagar at Jagadhri.
- 4. That the above noted contents are true and correct.

[Signature]
21/1/2022
Deponent

Verification:-

Verified that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Verified at Jagadhri

Date:-21-01-2022

ATTESTED
[Signature] 21/01/2022
PARDEEP KUMAR
Advocate & Notary
Distt. Courts, Jagadhri (YNR)

[Signature]
21/1/2022
Deponent

Haryana Police (हरियाणा पुलिस)

I.L.E.-1 (एकीकृत जॉब कार्ड-1)

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): YAMUNA NAGAR P.S. (थाना): BURIA Year (वर्ष): 2021
FIR No. (प्र.सू. सं.): 0237 Date and Time of FIR (प्र.सू. की दिनांक और समय): 08/12/2021 23:24 hrs
2. S.No. (क्र.सं.) Acts (अधिनियम) Sections (धारा(एँ))
1 IPC 1860 379
2 MINES AND MINERALS (REGULATION OF DEVELOPMENT) ACT 1957 21(a)
3. (a) Occurrence of offence (अपराध की घटना):
1 Day (दिन): Tuesday Date from (दिनांक से): 15/01/2019 Date To (दिनांक तक): 15/01/2019
Time Period (समय अवधि): Puhar 1 Time From (समय से): 00:00 hrs Time To (समय तक): 00:00 hrs
(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई): Date (दिनांक): 08/12/2021 Time (समय): 22:30 hrs
(c) General Diary Reference (रीजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 013 Date and Time (दिनांक और समय): 08/12/2021 23:06 hrs
4. Type of Information (सूचना का प्रकार): Written
5. Place of Occurrence (घटनास्थल):
1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): EAST, 08 Km(s) Beat No. (बीट सं.): 31
(b) Address (पता): RAKBA MEHAR MAJRA
(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):
District (State) (जिला (राज्य)):
6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):
(a) Name (नाम): INS/ OM DUTT SHARMA
(b) Father's/Husband's Name (पिता/पति का नाम):
(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1991 (d) Nationality (राष्ट्रीयता): INDIA
(e) UID No. (यूआईडी सं.):
(f) Passport No. (पासपोर्ट सं.):
Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):
(g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))
(h) Occupation (व्यवसाय): S. No. (क्र.सं.) ID Type (पहचान पत्र का प्रकार) ID Number (पहचान संख्या)
(i) Address (पता):

Certified copy of document
under RTI Act 2005

Dy. Supdt. of Police (HQ)
cum State
Public Information Officer
YAMUNA NAGAR

Haryana Police (हरियाणा पुलिस)

I.L.F.-1 (एकीकृत जॉब फॉर्म-1)

Refused investigation due to (जांच के लिए): or (के कारण इकाई किया या)

(4) Transferred to P.S. (थाना): District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)



Signature of Officer in charge, Police Station (थाना प्रभारी के हस्ताक्षर)

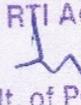
Name (नाम): MEM SINGH

Rank (पद): SI (Sub-Inspector)

No. (सं.): 128A

14. Signature / Thumb impression of the complainant / informant (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान)

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Certified copy of document
under RTI Act 2005

Dy. Supdt. of Police (HQ)
cum State
Public Information Officer
YAMUNA NAGAR

From SPIO-Cum-Assistant Mining Engineer,
Department of Mines & Geology,
Haryana, Panchkula.

To Sh. Tarun Singh
S/o Raj Kumar,
R/o Meharmajra,
Tehsil Chhachhrauli,
district Yamunanagar

Memo No/DMG/RTI/HR:- 7147

Dated:- 23-12-2021

Sub:- Supply of Information under RTI Act, 2005.

In reference of your application No. nil dated 22-12-2021.

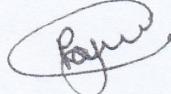
The desired information as sought by you is forwarded to you for
necessary action.


SPIO-Cum-Assistant Mining Engineer,
Department of Mines & Geology,
Haryana, Panchkula.

मांगी गई सूचना का विवरण उत्तर सहित निम्न प्रकार से है:-

प्रार्थी द्वारा मांगी गई सूचना:- यह कि गांव मेहरमाजरा, तहसील छछरौली जिला यमुनानगर के समस्त रकबा में खनन विभाग के द्वारा क्या कोई खनन का आदेश, या खनन का ठेका दिया हुआ है या कोई मेहरमाजरा, तहसील छछरौली, जिला यमुनानगर के नाम से खनन विभाग के द्वारा कोई घाट पास किया है तो इन सभी की तसदीकसुदा फोटो कापियां प्रदान की जाए।

विभागीय सूचना:- गांव मेहरमाजरा, तहसील छछरौली जिला यमुनानगर के किसी भी रकबा में इस विभाग द्वारा कोई भी खनन का आदेश ना है और साथ में उक्त गांव के नाम से कोई भी खनन का ठेका नहीं दिया हुआ है। खनन विभाग द्वारा गांव मेहरमाजरा, तहसील छछरौली, जिला यमुनानगर के नाम से कोई घाट पास नहीं किया है।


Assistant Mining Engineer,
for Director Mines and Geology,
Haryana.

Chief Judicial Magistrate, Yamunanagar

Case Details

Case Type	: COMI - COMPLAINT IPC		
Filing Number	: 6165/2021	Filing Date:	06-12-2021
Registration Number	: 203/2021	Registration Date:	06-12-2021
CNR Number	: HRYN03-006171-2021		

Case Status

First Hearing Date	: 06th December 2021
Next Hearing Date	: 20th April 2022
Case Stage	: Apperance
Court Number and Judge	: 24-Judicial Magistrate - 1st Class

Petitioner and Advocate

1) TARUN SINGH
Advocate- SAT PAL SINGH NAGLA

Respondent and Advocate

- 1) DHARMINDER SINGH
- 2) BHUPINDER SINGH
- 3) M/S HIMGIRI SCREENING PLANT THROUGH PROP Sh DHARMINDER SINGH
- 4) M/S HIMGIRI ENTERPRISES THROUGH ITS MAMAGING PARTNER DHARMINDER SINGH
- 5) M/S V.P.SK SCREENING PLANT THROUGH PARTNER DHARMINDER SINGH
- 6) SANJEEV KUMAR

Acts

Under Act(s)	Under Section(s)
Indian Penal Code, 1860	379,427,447,506

FIR Details

Police Station	: BURIA
FIR Number	:
Year	: 0

Case History

Registration Number	Judge	Business on Date	Hearing Date	Purpose of Hearing
203/2021	Judicial Magistrate - 1st Class		14-12-2021	Apperance
203/2021	Judicial Magistrate - 1st Class		22-12-2021	Apperance
203/2021	Judicial Magistrate - 1st Class		17-01-2022	Apperance
203/2021	Judicial Magistrate - 1st Class		20-04-2022	Apperance

Orders

Order Number	Order Date	Order Details
1	06-12-2021	
2	14-12-2021	
3	14-12-2021	
4	22-12-2021	
5	17-01-2022	

Tarun Singh Vs. Dharmender Singh and others
COMI-203-2021

Present;- Shri S.P.S Nagla, Advocate for the complainant.

The learned counsel of the complainant gave a statement that
FIR no.237/2021 has been registered by police.

In view of the Section 210 Cr.P.C., the proceedings of the
present case are stayed and report be called on the matter from the police
officer/I.O/SHO, P.S. Buria for 20.04.2022.

(Rajvinder Singh)
JMIC/Jagadhri
UID-HR-0451
17.01.2022

Typed by Jyoti Bala, J.W